

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2874
ANSWERED ON:29.08.2012
ENGINEERS BILL
Pratap Narayanrao Shri Sonawane

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Engineers Bill, 2010 listed for introduction in Budget Session 2010 and revised in 2011 is still pending between the Planning Commission and his Ministry;
- (b) if so, the details thereof and the present status of the Bill;
- (c) whether the Union Government has received any draft/proposals/ suggestions/objections from the Association of Consulting Engineers (India) in this regard;
- (d) if so, the details thereof;
- (e) whether the Government is considering suitable amendments in the existing draft bill or proposes to bring in new bill;
- (f) if so, the details thereof;
- (g) whether the Government has introduced the Engineers Bill, 2010 before the enactment of the Higher Education and Research Bill, 2010 for accountability and standardization of the engineering profession; and
- (h) if so, the details thereof and the strategy chalked out by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) to (h) : A Draft Engineering Bill 2009 was circulated by this Ministry to different Ministries/Department of the Government of India including Ministry of Finance and Planning Commission for their comments/views. On the basis of these it has been decided to close the issue.